



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No. 237/2021
M.A. No.302/2021**

This the 3rd day of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Anil Kumar,
S/o Sh. Bhagwan Singh
Aged about 52 years,
R/o RZ-20C/12A, Gali No.2,
Main Sagarpur,
New Delhi-110 046.

... Applicant

(By Advocate : Shri Nidhesh Gupta, Sr. Advocate assisted by Shri Shaurya SahayShri)

Versus

1. The National Medical Commission,
Through its Secretary,
Sector-8, Pocket-14,
Dwarka Phase-I,
New Delhi-110077.
2. Dr. R.K. Vats,
Secretary to the National Medical Commission,
Having office at
Sector-8, Pocket-14,
Dwarka Phase-I,
New Delhi-110 077.
3. Union of India,
Through its Secretary,
Ministry of Health and Family Welfare,
Nirman Bhawan, Maulana Azad Road,
New Delhi-110 001.

... Respondents

(By Advocate : Shri Vikas Singh, Sr. Advocate assisted by
Shri R.K. Jain)

ORDER (Oral)**Justice L. Narasimha Reddy, Chairman:**

We find that the applicant filed this OA which runs to more than 600 pages on a small issue about the revision of his pay structure. When we pointed out the same, Shri Nidhesh Gupta, learned senior counsel for the applicant graciously said that, the applicant would take back the OA and file a fresh set of papers which would contain only relevant documents. Registry is directed to return the file and we grant one week's time to the applicant, to file a fresh one confined to only relevant papers. Post the O.A. as soon as it is resubmitted.

(Aradhana Johri) (Justice L. Narasimha Reddy)
Member (A) Chairman

lg/pj/rk/akshaya/